

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 80
TO BE ANSWERED ON 02.02.2017

FUNDS ALLOCATION UNDER MGNREGS

80. SHRI NANDI YELLAIAH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether funds allocated during 2014-15 and 2015-16 were spent during non-agricultural period in Telangana and Andhra Pradesh under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if not, the reasons therefor;
- (c) the number of workers to whom wages were disbursed through banks and through postal service where banking system is not available during the last three years, State/UT-wise including Andhra Pradesh and Telangana; and
- (d) the number of workers to whom wages were paid in cash under the scheme during the last three years and the reasons for not disbursing wages through banks and post offices, State/UT-wise including Telangana and Andhra Pradesh?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven wage employment programme. There is no provision to capture agricultural and non-agricultural seasons. The States prepare month-wise estimation based on seasonality for their labour budget. Details of month-wise persondays generated in Andhra Pradesh and Telangana during 2014-15 and 2015-16 are given in **Annexure-I**.

(c) & (d): State/UT-wise details of expenditure towards e-payment of wages under MGNREGA during 2014-15, 2015-16 and 2016-17 (as on 31st January, 2017) is given in **Annexure-II**.

In order to strengthen wage transfer system, the Electronic Fund Management System (e-FMS) has been rolled out for all types of payments like wage, material and administrative expenses under MGNREGS. The e-FMS directly credits the wages directly into the respective beneficiary's accounts. As of now, the e-FMS has been implemented in 92% of the Gram Panchayats and more than 95% of the wage payments are done using e-FMS.

Only 5% of GPs are enabled for cash mode and in these locations, the MGNREGA workers may be paid the wages in cash because of issues relating to internet connectivity. Details of GPs exempted for cash payment of wages to MGNREGA workers in the following five States during 2016-17 are given as under: -

Sl.NO.	State	Total GPs	No. of GPs allowed for cash payments
1	ARUNACHAL PRADESH	1827	1826
2	CHHATTISGARH	10971	686
3	MANIPUR	3151	2977
4	MEGHALAYA	6259	6256
5	NAGALAND	1228	1202

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 80 dated 02.02.2017.

Month-wise Persondays generation

Months	FY 14-15				FY 15-16			
	Andhra Pradesh	%	Telangana	%	Andhra Pradesh	%	Telangana	%
April	310.57	20%	205.92	20%	364.73	18%	270.12	19%
May	352.24	23%	268.00	26%	442.18	22%	242.77	17%
June	357.50	23%	207.61	20%	297.09	15%	78.71	6%
July	112.68	7%	66.75	6%	146.74	7%	21.85	2%
August	61.03	4%	24.78	2%	101.64	5%	55.06	4%
September	45.65	3%	21.80	2%	53.94	3%	44.18	3%
October	24.21	2%	15.25	1%	38.14	2%	40.83	3%
November	17.29	1%	12.34	1%	28.50	1%	52.96	4%
December	23.82	2%	15.06	1%	44.13	2%	122.69	9%
January	23.66	2%	22.44	2%	59.22	3%	136.10	10%
February	75.13	5%	67.59	7%	202.25	10%	207.25	15%
March	155.03	10%	104.46	10%	213.41	11%	145.19	10%
Total	1559		1032		1992		1418	

Annexure-II referred in reply to parts (c) & (d) of Lok Sabha Unstarred Question No. 80 dated 02.02.2017

e-Payment status through Bank & Post office

Amount Rs. In crore

Sl. No.	State/ Uts	FY 2014-15			FY 2015-16			FY 2016-17 so far		
		Wage Expenditure	through eFMS	%age	Wage Expenditure	through eFMS	%age	Wage Expenditure	through eFMS	%age
1	ANDHRA PRADESH	1715.52	1715.52	100%	2610.61	2610.61	100%	2254.70	2254.70	100%
2	ARUNACHAL PRADESH	19.49	0.00	0%	39.36	0.00	0%	61.36	0.00	0%
3	ASSAM	333.14	330.88	99%	382.78	382.77	100%	1115.00	1114.93	100%
4	BIHAR	529.69	11.96	2%	1028.41	1028.20	100%	1233.42	1233.29	100%
5	CHHATTISGARH	1243.18	444.37	36%	864.24	826.28	96%	1747.39	1700.00	97%
6	GOA	3.39	0.00	0%	2.15	0.00	0%	1.89	0.00	0%
7	GUJARAT	278.49	278.00	100%	305.64	305.61	100%	411.67	411.64	100%
8	HARYANA	159.99	159.71	100%	105.00	104.84	100%	183.92	183.92	100%
9	HIMACHAL PRADESH	286.56	267.66	93%	286.96	275.45	96%	274.25	264.92	97%
10	JAMMU AND KASHMIR	178.63	0.00	0%	341.51	0.00	0%	313.93	0.00	0%
11	JHARKHAND	701.74	699.50	100%	882.97	882.50	100%	942.98	941.66	100%
12	KARNATAKA	989.01	986.21	100%	1120.51	1118.92	100%	1600.05	1595.74	100%
13	KERALA	1497.78	1484.97	99%	1402.20	1401.61	100%	1699.55	1699.54	100%
14	MADHYA PRADESH	1810.39	1807.43	100%	1459.66	1457.86	100%	1657.80	1649.58	100%
15	MAHARASHTRA	1038.81	1038.01	100%	1305.13	1302.74	100%	1104.61	1104.13	100%
16	MANIPUR	174.12	0.00	0%	144.25	0.00	0%	185.15	0.00	0%
17	MEGHALAYA	210.25	0.00	0%	184.84	2.18	1%	436.01	47.18	11%
18	MIZORAM	74.11	0.00	0%	243.24	0.13	0%	61.94	0.00	0%
19	NAGALAND	88.20	0.00	0%	127.74	0.00	0%	332.73	0.00	0%
20	ODISHA	714.11	712.92	100%	1577.21	1577.15	100%	1221.86	1221.77	100%
21	PUNJAB	152.48	151.86	100%	227.13	227.13	100%	406.65	406.64	100%
22	RAJASTHAN	2104.14	2103.56	100%	2499.47	2499.46	100%	2760.94	2760.46	100%
23	SIKKIM	34.85	1.20	3%	56.03	12.60	22%	67.38	11.87	18%
24	TAMIL NADU	3121.38	3110.09	100%	4633.37	4633.27	100%	4114.93	4114.93	100%
25	TELANGANA	1144.79	1144.79	100%	1833.87	1833.87	100%	1243.30	1243.30	100%
26	TRIPURA	694.10	501.69	72%	919.50	919.50	100%	547.80	547.80	100%
27	UTTAR PRADESH	1966.01	1962.15	100%	2324.35	2324.23	100%	2947.04	2946.67	100%
28	UTTARAKHAND	192.45	3.40	2%	324.54	323.06	100%	425.71	425.36	100%
29	WEST BENGAL	2712.35	1103.82	41%	3643.18	3642.13	100%	4259.78	4259.34	100%
30	ANDAMAN AND NICOBAR	8.15	0.00	0%	1.61	0.00	0%	0.65	0.00	0%
31	LAKSHADWEEP	0.22	0.00	0%	0.08	0.00	0%	0.00	0.00	
32	PUDUCHERRY	529.66	529.66	100%	824.92	824.92	100%	782.07	782.07	100%
	Total	24707.19	20549.38	83%	31702.47	30517.03	96%	34396.49	32921.44	96%

